# GOVERNMENT OF INDIA MINISTRY OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING DEPARTMENT OF FISHERIES

### **LOK SABHA**

UNSTARRED QUESTION NO.2390 TO BE ANSWERED ON 9TH MARCH, 2021

### SETTING UP OF FISHING HARBOURS

### 2390. PROF. SAUGATA RAY

Will the Minister of FISHERIES, ANIMAL HUSBANDRY AND DAIRYING मत्स्यपालन, पशुपालन और डेयरी मंत्री be pleased to state :

- (a) the total number of fishing harbours set up in the country as of now, State-wise;
- (b) whether the Government has any proposal to set up more fishing harbours;
- (c) if so, the details thereof; and
- (d) whether there is any proposal to set up committees of fishermen to operate such harbours and if so, the details thereof?

#### **ANSWER**

### THE MINISTER OF STATE FOR FISHERIES, ANIMAL HUSBANDRY AND DAIRYING

# (SHRI PRATAP CHANDRA SARANGI)

- (a): A statement indicating state-wise details of the number of fishing harbours set up in the country with finance assistance from Government of India (GoI) is furnished at **Annexure-I.**
- (b) and (c): Yes Sir. The Department of Fisheries, Ministry of Fisheries, Animal Husbandry and Dairying has launched a new flagship scheme namely Pradhan Mantri Matsya Sampada Yojana (PMMSY) with an estimated investment of Rs.20,050 crore for implementation for a period of five years from FY-2020-21 to 2024-25 for the overall development of Fisheries Sector in the country. PMMSY *inter alia* envisages development of fishing harbours and fish landing centres with substantial investments to the tune of Rs.3490 crores. Further, the Department of Fisheries, Ministry of Fisheries, Animal Husbandry and Dairying is also implementing the Fisheries and Aquaculture Infrastructure Development Fund (FIDF) under which concessional finance is provided to the State/Union Territory governments to develop fishing harbours and landing centres. Till date, 14 fishing harbour projects worth of Rs 3451.32 crores have been approved under FIDF.
- (d): State/UTs Governments are responsible for post construction management, maintenance and operation of the fishing harbours under their control and have arrangements for management of their fishing harbours. The fishing harbours under the control of central government are under the aegis of Port Trusts, which in turn manage them. In view of the existing arrangements, the Department of Fisheries, Ministry of Fisheries, Animal Husbandry and Dairying has no proposal for setting up Committees of fishermen to operate fishing harbours.

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Statement referred to in reply to part (a) of the Lok Sabha Unstarred Question No.2390 for answer on  $9^{th}$  March, 2021 – State-wise details of the number of fishing harbours set up in the country with central financial assistance from Department of Fisheries.

Sl. No	Name of State/ Union Territory	Number of Fishing Harbours Commissioned	
		Major fishing harbours	Minor fishing harbours
1.	West Bengal	2	5
2.	Odisha	1	4
3.	Andhra Pradesh	1	4
4.	Tamil Nadu	1	13
5.	Puducherry	0	3
6.	Kerala	1	18
7.	Karnataka	0	10
8.	Maharashtra	1	2
9.	Gujarat	0	6
10.	Andaman & Nicobar Islands	0	1
	Total:	7	66